

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P.No. 205 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.10.2017**

NAME OF THE COMPANY: Pramod Kumar Sharma V/s Karanaya
Heartcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 73(4)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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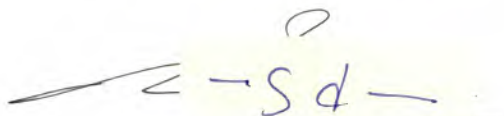
	For the Petitioner (s) :	Mr. Sunil Singh Parihar, Advocate		
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	For the Respondent (s) :	Mr. Ajay Garg, Advocate		
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ORDER

Ld. Counsels for the parties submit that talks of compromise have been initiated. They therefore pray for an adjournment.

To come up on 11th October, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)